## CENTRAL ELECTRICITY REGULATORY COMMISSION New Delhi

## Petition No. 19/TT/2022

**Subject**: Petition for truing up of transmission tariff for the 2014-19 tariff

period and determination of transmission tariff for the 2019-24 tariff period for Asset-1: Kalpakkam PFBR-Sirucheri, 230 kV D/C Line; Asset-2: Kalpakkam PFBR-Arani 230 kV D/C Line and Asset-3: Kalpakkam PFBR- Kanchipuram 230 kV D/C Line under transmission system associated with Kalpakkam

PFBR (500 MW) project in the Southern Region.

Date of Hearing : 7.7.2022

Coram : Shri I. S. Jha, Member

Shri Arun Goyal, Member Shri P.K. Singh, Member

**Petitioner**: Power Grid Corporation of India Ltd.

**Respondents**: Karnataka Power Transmission Corporation Ltd. (KPTCL) and

18 others

Parties Present : Shri S. Vallinayagam, Advocate, TANGEDCO

Shri S.S Raju, PGCIL Shri D.K. Biswal, PGCIL

Shri Ved Prakash Rastogi, PGCIL

Shri A.K. Verma, PGCIL

Dr. R. Kathiravan, TANGEDCO Ms. R. Ramalakshmi, TANGEDCO Shri R. Srinivasan, TANGEDCO Shri B. Rajeswari, TANGEDCO

## **Record of Proceedings**

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

## By order of the Commission

sd/-

(V. Sreenivas)
Joint Chief (Law)

